

21

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 316 of 2017 in C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Iberchem S. A & Anr.
V/s.
Yatin Chnadulal Davda & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rasesh Parikh Kishan Dave Hitesh Buch	} Advocate FCS	(Original Petitioner) { (Respondent in I.A.)	R.H. Parikh Kishan H. Buch
2.	SUJAL SHAH	Advocate	Rep. 2 to 7	Sujal Shah
3.	Mr Saurabh Soparkar alongwith Mr Bijal Chhatrapati	Advocate ORDER	Applicants Applicants	Mr. Saurabh Bijal
4.	Siddharth Sinha			

4. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrapati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Applicant. Learned Advocate Mr. Rasesh Parikh with Learned PCS Mr. Hitesh Buch with Learned Advocate Mr. Kishan Dave present for Respondent No.1 and 2/ Original petitioner. Learned Advocate Mr. Sujal Shah present for Respondent No. 2 to 7 in IA 316/2017.

Reply by respondent filed.

Reply filed by Respondent and Rejoinder filed by applicant.
~~Rejoinder by applicant filed.~~

Heard arguments of learned Counsel for Applicant.

For arguments of learned Counsel for Respondent.

List the matter on 09.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.